

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 89 OF 2018 &
IA NO. 843 OF 2017

Dated: 1st November, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Azure Photovoltaic Private Limited	Appellant(s)
Versus		
Gulbarga Electricity Supply Corporation Limited & Anr.	Respondent(s)

Counsel for the Appellant(s) : Ms. Shikha Tandon

Counsel for the Respondent(s) : Ms. Ragima R.
Mr. Sandeep Grover
Ms. Pankhuri Bhardwaj
Mr. Vaishnavi Rao for R-1

ORDER

Learned counsel for respondent No.1 seeks two weeks more time to file reply. Time is granted. She may file reply on or before 16.11.2018 along with IA, with advance copy to the other side, failing which it shall be taken as nil. Thereafter, rejoinder, if any, may be filed on or before 20.11.2018 with advance copy to the other side.

List the matter on **22.11.2018.** Interim order to continue till the next date of hearing.

(S. D. Dubey)
Technical Member

js/kt

(Justice Manjula Chellur)
Chairperson